

Planning Commission to finalise poverty estimates for determining numbers of Below Poverty Line (BPL) families. Various issues relating to the proposed National Food Security Act, including eligibility of families for coverage, subsidy implications, etc. are under consideration of EGoM.

Sale of wheat by FCI to check inflation

†2943. SHRI RAVI SHANKAR PRASAD:

SHRI RAM JETHMALANI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Empowered Group of Ministers had permitted to sell 50 lakh tonnes of wheat in open market in July, 2010 to check the inflation of food products;

(b) if so, the details thereof and whether small traders can purchase a truckload of wheat from the nearby FCI godowns under this decision;

(c) if so, whether it is also a fact that FCI has offered to sell wheat at higher rate than the selling price of wheat in open market; and

(d) if so, the selling price of FCI in different cities and the details of the quantity of wheat purchased by small traders under this selling price?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Empowered Group of Ministers (EGoM) in its meeting on 10th June, 2010 had directed that Department of Food may place proposals to off-load about 50 lakh tonnes of foodgrains in the next ten months from the Central Pool stocks. A proposal accordingly was submitted to EGoM on 25.6.2010. EGoM, on the proposal submitted by Department of Food and Public Distribution directed that FCI can sell wheat to traders from FCI godowns. However, no quantity for sale was specified.

(b) Any private trader can purchase 3-9 tonnes of wheat per trader per depot per day from nominated depot of FCI under Open Market Sales Scheme (Domestic).

(c) and (d) The State/UT wise applicable rates for sale to small (private) traders which is also the reserve price for tender sale to bulk consumers is given in the statement.

†Original notice of the question was received in Hindi.

Statement

*The lifting position of wheat released to small (private)
traders under OMSS (D) upto September, 2010*

As on 12.08.2010

S.No.	Zone	Name of FCI Region/ State Govt.	OMSS(D) Rate for both the schemes	Quantity for which Release Orders issued (in Tonnes)	Progressive Lifted (In Tonnes)
1	2	3	4	5	6
1	North	Delhi	1252.15		
2		Chandigarh	1238.89		
3		Punjab	1238.89		
4		Haryana	1238.89		
5		Uttar Pradesh	1282.21		
6		Uttrakhand	1259.42		
7		Rajasthan	1270.86		
8		Himachal Pr	1308.78		
9		J&K	1396.92		
Zone Total				0	0
10	South	Tamilnadu	1389.78		
11		Puducherry	1398.27		
12		Kerala	1422.50		
13		Andhra Pradesh	1369.99		
14		A&N Islands	1628.41		
15		Lakshadweep	1487.56		
16		Karnataka	1395.10		
Zone Total				0	0

1	2	3	4	5	6
17	East	Bihar	1319.99		
18		West Bengal	1352.30		
19		Sikkim	1410.73		
20		Orissa	1368.82		
21		Jharkhand	1343.87		
Zone Total				0	0
22	North-East	Assam	1364.35		
23		Arunachal Pradesh	1460.74		
24		Meghalaya	1415.68		
25		Tripura	1471.28		
26		Mizoram	1464.43		
27		Nagaland	1398.91		
28		Manipur	1523.81		
Zone Total				0	0
29	West	Maharashtra	1348.94		
30		Goa	1388.84		
31		Madhya Pradesh	1304.98		
32		Chhattisgarh	1355.58		
33		Gujarat	1312.51		
34		Daman & Diu	1369.77		
35		D & N Haveli	1365.77		
Zone Total				0	0
Grand Total				0	0